

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Representation of Shri Irshad Ahmad Wani, Junior Assistant seeking forgoing of his promotion to the next higher grade.

ORDER

No.: 484

Dated: 19.10.2020

Upon the acceptance of representation of Shri Irshad Ahmad Wani, Junior Assistant in CJM Court, Kulgam under transfer on promotion as Senior Assistant to the Court of Special Mobile Magistrate, Leh, sanction is hereby accorded for foregoing promotion by Shri Irshad Ahmad Wani to the post of Senior Assistant accorded to him vide High Court Order No. 249 dated 04.09.2020, and consequent thereupon, Sanction is hereby also accorded to the promotion of Shri Owaise Ahmad Zadoo, Junior Assistant, in the Court of 1st Additional Munsiff Srinagar, to the post of Senior Assistant in the Pay Level-5 (29200-92300) in Subordinate Courts of Kashmir division, notionally from the date of this order and monetarily from the date he joins against the new post.

Note: The posting order of the promotee shall be issued separately.

(By Order)

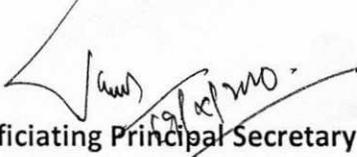

(Jawad Ahmed)

Officiating Principal Secretary to
Hon'ble the Chief Justice

No.: 479 - 28/PSY Dated: 19-10-2020

Copy to the:

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar
4. Principal District & Sessions Judges Srinagar/Leh/Kulgam.
..... for information and necessary action.
5. Sub Judge/CJM, Kulgam for information and necessary action.
6. Special Mobile Magistrate, Leh
7. Director Finance, High Court of J&K at Srinagar for information.
8. 1st Addl. Munsiff, Srinagar.
9. Order File.
10. Incharge NIC, High Court of J&K, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice